

# **ELECTION COMMISSION OF INDIA**

NIRVACHAN SADAN, ASHOKA ROAD, NEW DELHI-110001

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No.464/INST/2011/EPS

Dated: 19<sup>th</sup> March 2011

To

The Chief Electoral Officers of

1. Assam, Dispur
2. West Bengal, Kolkata
3. Kerala, Thiruvananthapuram
4. Tamil Nadu, Chennai
5. Puducherry, Puducherry

Subject: Utilization of Voter's Slips as an alternate Voter ID – Modification of instructions on Voter Slips – regarding.

Sir/Madam,

I am directed to invite your kind attention to the Commission's instructions No. 464/INST/2011/EPS dated 18<sup>th</sup> February, 2011 regarding Distribution of official Voters' Slips to the voters by District Administration, wherein the Commission directed that Voters' Slips including photograph of voters, where available in the photo roll, be distributed to all enrolled voters by District Administration.

The Commission has, after careful consideration, decided that the Voters' Slips should be authenticated by the Electoral Officer/BLO concerned before distribution, so that they can be used as an alternative identification document by a voter for the purpose of casting one's vote in the forthcoming polls.

The sample Voter's Slip enclosed in the above said instructions of the Commission dated 18.02.2011 will stand modified to that extent and note (i) therein will also stand modified. A revised sample is sent herewith where these

slips have already been printed the above corrections may be carried out by means of a rubber stamp.

All concerned should be appropriately briefed and the training of Polling Staff/RO/ARO/Sector Officers should be updated accordingly.

Yours faithfully,

**(SUMIT MUKHERJEE)**  
**UNDER SECRETARY**

**Election to the Legislative Assembly of .....**

**Voter Slip**

No. and Name of AC.....

Part No. ....

Name .....

Sex.....

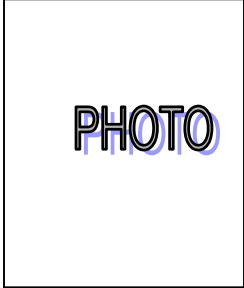
EPIC No. ....

Father's/ Mother's/husband's name .....

Voter Serial Number.....

Polling Station No. & Name .....

Poll Date, Day and Time .....



Note 1: This Voter Slip can also be produced as an identification document.

Note 2: Bringing this voter slip to the Polling Station is, however, not compulsory. It is issued only as convenience to electors.

Note 3: If this voter slip does not have a photograph or it has wrong particulars or Photograph, the voter can still be allowed to vote based on alternate identity documents permitted by Election Commission of India.

Date:

Signature and Stamp of  
Returning Officer/BLO